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## (2023) 11 AHC CK 0015 Allahabad High Court

Case No: Criminal Revision No. - 4777 Of 2023

Ram Kumar Mishra APPELLANT

Vs

State of U.P. and Another RESPONDENT

Date of Decision: Nov. 2, 2023

## **Acts Referred:**

• Constitution Of India, 1950 - Article 227

Code Of Criminal Procedure, 1973 - Section 6, 7, 9, 125, 127(3)(c), 397, 401

Protection of Women From Domestic Violence Act, 2005 - Section 2(a), 2(f), 2(s), 3, 5,
12, 18, 19, 20, 21, 22, 23, 29

• Hindu Marriage Act, 1955 - Section 24

• Indian Contract Act, 1872 - Section 18(2), 25

• Hindu Adoptions and Maintenance Act, 1956 - Section 4(b)

• Code Of Criminal Procedure, 1898 - Section 488

Hon'ble Judges: Shiv Shanker Prasad, J

Bench: Single Bench

**Advocate:** Ashutosh Tiwari **Final Decision:** Dismissed

Judgement